

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/10/2017  
NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM  
NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5  
UNDER SECTION : 241/242


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

R. Gaurav	for Ramasubramaniam & Associates for Petitioner		
Raja Sekar V.K. & B. Sarath babu Advocates	Counsel For Respondent		

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner stated that the counsel on record could not attend before the Tribunal due to personal inconvenience and prayed for time to make submissions. Time is enlarged at request. Put up on 10.01.2018.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)